

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION NO. 41 (RE-2000)/1997-2002
NEW DELHI, the 31st October 2000

In exercise of the powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992) read with Paragraph 1.3 and 4.1 of the Export and Import Policy, 1997-2002 (incorporating amendment made up to 31.3.2000), the Central Government hereby makes the following amendments in the ITC(HS) Classification of Export and Import items, 1997-2002 published on 31st March, 1997- (RE-98) as amended from time to time.

In entry at ITC (HS) Code No. 0703 (1) of Schedule-2, Table-B relating to export of Onions (All varieties other than Bangalore rose Onions and Krishnapuram Rose Onions), the last date for shipment of quantity of Onions released vide Notification No. 31 (Re-2000)/1997-2002 dated 24th August, 2000 is extended to “30.11.2000”.

This issues in Public interest.

Sd-
(N. L. LAKHANPAL)
DIRECTOR GENERAL OF FOREIGN TRADE
AND EX-OFFICIO ADDL. SECRETARY TO THE GOVT. OF INDIA

Copy to all concerned, by order etc.

Sd-
(R. K. GOYAL)
JT. DIRECTOR GENERAL OF FOREIGN TRADE
FOR DIRECTOR GENERAL OF FOREIGN TRADE